<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 317 OF 2017 & IA NO. 298, 297 OF 2017

Dated: 2nd November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Avon Cycles LimitedAppellant(s) Vs. Karnataka Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s)	:	Mr. Anantha Narayana M. G. Mr. Shridhar Prabhu
Counsel for the Respondent(s)	:	Mr. B. C. Thiruvengadam Mr. Ravi Agarwal for R-2

<u>ORDER</u>

IA No. 297 of 2017 (for exemption from filing certified copy of the impugned order) is allowed.

It is represented that pleadings are complete.

List the matter for hearing on <u>31.01.2018.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vg